

Name of the Corporate Debtor: ShreeSatya Sponge and Power Pvt Ltd; Date of commencement of CIRP: 23-09-2026 (Order receipt Date: 23-09-2026); List of creditors as on: 14.10.2026														
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related	% of voting share in CoC					
1	Kesaw Foundries Private Limited	07-10-26	1,449,172	1,399,586	Financial debt – unsecured inter-corporate loan of Rs. 1,26,58,000 disbursed 07.10.2023, carrying interest @15% p.a.	-	-	To be confirmed	0.11%	No	No	49,586	-	Provisionally admitted: principal Rs. 13,25,454 and interest @15% p.a. simple to ICD Rs. 74,132 (receipts and TDS credits appropriated first to interest), subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Not admitted: Rs. 49,586 – interest @18% (Apr–May 2026) and @24% compounded (Jun–Sep 2026) not supported by any loan agreement.

2	Muskan Dealmark Private Limited	06-10-26	173,225,343	173,225,343	Financial debt – term loan of Rs. 17,00,00,000 disbursed 29.05.2026 to 05.06.2026 + interest @9% p.a. Rs. 32,25,343 (08.07.2026 to 23.09.2026). Form C states security "NA", though Agreement of Hypothecation dated 28.05.2026 claims second charge on all assets.	-	-	To be confirmed	13.25%	No	No	-	-	Provisionally admitted: principal Rs. 17,00,00,000 (disbursed 29.05.2026–05.06.2026) and interest @9% p.a. Rs. 32,25,343, subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Security claimed under Agreement of Hypothecation dt. 28.05.2026 to be verified (Form C states security as "NA").
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3	Rajlakshmi Tradelink Private Limited (RBI-registered NBFC)	07-10-26	20,402,887	19,765,127	Financial debt – unsecured loan of Rs. 2,00,00,000 disbursed 28.04.2026 and 06.05.2026 (Rs. 1 crore each), interest @15% p.a. (NeSL record)	-	-	To be confirmed	1.51%	No	No	637,760	-	Provisionally admitted: principal Rs. 1,89,17,716 and interest @15% p.a. simple to ICD Rs. 8,47,410 (receipts and TDS credits appropriated first to interest), subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Not admitted: Rs. 6,37,760 – interest @18% (May 2026) and @24% compounded (Jun–Sep 2026) not supported by any loan agreement.
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4	Jagannath Textile Company Private Limited (Applicant Financial Creditor, CP(IB) No. 135/KB/2026)	08-10-26	11,443,287	11,443,287	Financial debt – unsecured inter-corporate loan of Rs. 1,00,00,000 disbursed 11.07.2025 @12% p.a.; principal Rs. 1,00,00,000 + interest Rs. 14,43,287 (12.07.2025 to 23.09.2026)	-	-	No	0.88%	No	No	-	-	Admitted in full: RTGS of Rs. 1 crore on 11.07.2025 (UTR SBINR52025071191842346) to CD's Axis Bank a/c 919030061846270 ; CD's Money Receipt dt. 11.07.2025 acknowledging the loan @12% p.a.; CD's cheque No. 038613 dt. 09.10.2025 returned "payment stopped by drawer" on 26.12.2025; NeSL record of default deemed authenticated; debt and default held established by NCLT order dt. 23.09.2026 admitting s.7 petition. Interest @12% simple to ICD verified (439 days).
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5	Scorpion Nirman Private Limited	06-10-26	151,908,426	151,908,426	Financial debt – term loan of Rs. 14,90,00,000 disbursed 08.06.2026 to 12.06.2026 + interest Rs. 29,08,426; described as secured loan under Agreement of Hypothecation dt. 05.06.2026 (second charge) – security status to be confirmed	-	-	To be confirmed	11.62%	No	No	-	-	Provisionally admitted: principal Rs. 14,90,00,000 (disbursed 08.06.2026–12.06.2026) and interest Rs. 29,08,426, subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Security claimed under Agreement of Hypothecation dt. 05.06.2026 to be verified.
	Total		358,429,115	357,741,769		-	-					687,346	-	